(d) the reaction of Bangladesh Government to India's protest, if any in this regard?

THE MINISTER OF WATER RESOURCES (SHRI B. SHANKARANAND): (a) and (b) Yes, Sir.

- (c) The effect on the Indian territory in the monsoon season cannot be precisely stated now.
 - (d) No reply has yet been received.

Newsitem captioned "Banned drugs on sale in Patna"

1050. SHRI V. TULSIRAM: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Government have seen a newsitem published in the 'Times of India' dated 14 June, 1986 under the caption "Banned drugs on sale in Patna";
- (b) if so, the details of the drugs which are on sale and the number of persons affected adversely as a result of use of banned drugs;
- (c) whether some of the drugs which are as old as 1938 A.D. and banned almost all over the world, are still sold in India; and
- (d) whether similar complaints have also been received from other States particularly Andhra Pradesh; if so, details thereof and steps being taken by Government to prevent sale of such drugs?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): (a) Yes, Sir.

- (b) The required information has been called for from the Bihar Government and will be laid down on the table of the Sabha.
- (c) It is not a fact that drugs as old as 1938 AD and banned almost all over the world, are still sold in India.

(d) The Drug Controller (India) has not received any such complaint from other States, particularly Andhra Pradesh.

New norms and projects for laying new Railway lines

1051. DR. B.L. SHAILESH: Will the Minister of TRANSPORT be pleased to state:

- (a) whether the Railways have proposed new norms for approving new railway lines;
 - (b) if so, the details thereof;
- (c) the particulars of the projects for laying new railway lines already approved, completed and those on which work has already started; time to be taken in completing them;
- (d) the estimated capital outlays involved in these on-going projects; and
- (e) whether in future no new railway line will be approved and built?

THE MINISTER OF STATE IN THE DEPARTMENT OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) and (b) As per the accepted recommendations of the National Transport Policy Committee, criteria for choice of the new railway lines is as under:—

- (i) project-oriented lines to serve new industries or tap mineral and other resources;
- (ii) to serve as missing links which can form alternative routes to relieve congestion on existing busy rail routes;
- (iii) on strategic considerations; and
- (iv) as developmental lines to establish new growth centres or give access to remote areas.
- (c) and (d) Particulars of approved new lines including expenditure upto 85-86, outlay for 86-87, balance to complete and date of